

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/254/KOB/2024 IN IA(IBC)/77/KOB/2021 in IBA/17/KOB/2020
SECTION	REG. 44 (2) IBBI.
NAME OF PARTIES	CA JASIN JOSE (LIQUIDATOR) IN THE MATTER OF M/S MOON RIVER RESORTS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

26 JUNE 2024

ORDER

IA(IBC)/254/KOB/2024 IN IA(IBC)/77/KOB/2021 in IBA/17/KOB/2020

This is an IA bearing No. 254/KOB/2024 filed by the Liquidator of M/s. Moonriver Resorts Private Limited under Regulation 44(2) of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 seeking extension of Liquidation period by 9 months, commencing from 29.06.2024 to 28.03.2025.

Learned Counsel, Mr. Akhil Suresh appears virtually on behalf of the Liquidator and seeks time to make necessary submissions on the next date of hearing.

Accordingly, matter renotified to **23.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T. KRISHNA VALLI
MEMBER (JUDICIAL)**